| 1         | WEEKLY STA<br>ORDERS   | TEMENT FOR I            | DISPATCH OF   |   |
|-----------|--|-------------------------|---|---|
|           | EXCISE APPEAL BRANCH   |                         |   |   |
|           | CES  | ESTAT, NEW DELHI-110066 |   |   |
|           | FROM 06.06.2022 To 10.06.2022                                |                         |   |   |
| S/N<br>O. | APPEAL NO.   | ORDER NO.               | DATE OF<br>ORDER<br>RECIVED<br>FROM THE<br>SPS TO<br>HON'BLE<br>PRESIDENT/<br>VICE<br>PRESIDENT/<br>MEMBERS | DATE ON<br>WHICH<br>ORDER<br>DISPATCHED |
|           |  | FINAL ORDER             |   |   |
| 1.        | E/51208/2019   | FO/50488/2022           | 07/06//2022   | 08/06/2022                              |
|           |  | MISC ORDER              |   | ,                                       |
| 1-2.      | E/ROM/50193/2019<br>&<br>E/ROM/50357/2021<br>IN E/55666/2014 | MO/50271-<br>50272/2022 | 08/06/2022  | 10/06/2022                              |
|           |  | I.O. ORDER              |   |   |
|           |  | Nill                    |   |   |
|           |  |                         |   | Deputy Registrar<br>Excise Branch-D     |

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepated by: Vikash(LDC)